

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 124
(IB)-296(ND)2021

IN THE MATTER OF:

Jumoworld India Pvt. Ltd.

...

Applicant

Order under Section 59

Order delivered on 18.08.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Learned Counsel for the Applicant states that ROC has raised a query to which the response is given by the Applicant. The Learned Counsel states that ROC is satisfied but ROC report is not on record. Learned Counsel is directed to ensure that the ROC report comes on record. Learned AROC also be made aware about filing it on e-portal. Let the copy of this order be served to the ROC.

List for hearing on **02.11.2021.**

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

UPASANA